

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

Service Tax Appeal No. 60573 of 2016

[Arising out of Order-in-Appeal No. 74/ST/DLH/2016 dated 30.06.2016 passed by the Commissioner (Appeals-I), Central Excise, Delhi]

NC Jindal Institute of Medical Care & ResearchAppellant

Model Town, Hisar,
Haryana 125005

VERSUS

Commissioner of Central Excise, Goods & Service Tax, RohtakRespondent

SCO 6 to 8 & 10, Sector 1, Huda Market,
Rohtak, Haryana 124001

APPEARANCE:

Ms. Krati Singh with Ms. Samiksha Uniyal and Mr. Yashaswi Singh,
Advocates for the Appellant

Mr. Shantanu Kumar Meena, Authorized Representative for the Respondent

CORAM: HON'BLE MR. S. S. GARG, MEMBER (JUDICIAL)

HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)

DATE OF HEARING: 21.07.2025

DATE OF DECISION: 20.11.2025

Appeal is allowed. For order, see order of date passed in
Service Tax Appeal No. 60614 of 2016.

**(S. S. GARG)
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR)
MEMBER (TECHNICAL)**